

ITEM NO.805

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No.177884/2025 in Criminal Appeal No(s). 1589/2021

SUNIL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

I.A. 177884/2025 to be listed

Date : 11-09-2025 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. Rameshwar Prasad Goyal, AOR (mentioned by)

For Respondent(s) : Ms. Ruchira Goel, AOR

Mr. Rishi Sehgal, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.177884/2025:

List on 19.09.2025.

(SWETA BALODI)

ASTT. REGISTRAR-cum-PS

(POONAM VAID)

ASSISTANT REGISTRAR